

CENTRAL ELECTRICITY REGULATORY COMMISSION  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Ph:23753942 Fax- 23753923

Petition No.246/TT/2013

Date:23.07.2014

To

The Superintending Engineer (Commercial),  
Harayana Vidyut Prasaran Nigam Limited,  
Regd. Office Shakti Bhawan, Sector-06,  
Panchkula, Harayana.

Subject: Determination of Transmission Tariff of natural inter-state  
Transmission lines of HVPNL

Ref: Your Memo No. Ch.22/SE/RAU/F-102/Vol-II dated 21.07.2014

With reference to your letter dated 21.07.2014 in the said subject matter. I am directed to inform you that extension to furnish information has been granted up to 15.08..2014. You are, therefore, requested to submit the information on affidavit as required on or before 15.08.2014.

Yours faithfully

sd/-  
(Vipan Sharma)  
Bench Officer

CENTRAL ELECTRICITY REGULATORY COMMISSION  
(LEGAL DIVISION)

Fact Sheet for petition listed for hearing on 17.07.2014 (Thursday ) at 10.30 A.M.

**1) Petition No. 92/MP/2014**

**Petitioner: Kerala State Electricity Board**

**Respondent: Power Grid Corporation of India Limited**

**Subject:**

Petition in the matter of arbitrary denial of Medium Term Open Access violating the provisions of the regulations.

( T.Rout )  
Chief (Legal)  
16.07.2014

Chairperson/Member(DD)/member (AKS)/Member (EO)

Copy to: Secretary, Chief (Engg)-3 copies/Chief (Fin)-3 copies/JC(RA)-1 copy